

OFFICE OF THE DISTRICT & SESSIONS JUDGE(HQs): DELHI

CIRCULAR

Sub: Fact finding inquiries and reconstruction of missing files/ documents

It is noticed that some of the Judicial Officers are treating the Fact Finding Inquiries like Regular Departmental Inquiries. A Fact Finding Inquiry is in the nature of a Preliminary Inquiry where the requirement is to collect the material necessary for initiating regular departmental inquiry if need be. It is, therefore, clarified that an Officer succeeding court is to continue with the Fact Finding Inquiry as per the past practice unless there is a specific order to the contrary in a particular case.

All the Judicial Officers are accordingly requested not to send the record of Fact Finding Inquiry to this office for further assignment to any other Officers after being transferred and shall hand over the record of the Fact Finding Inquiry to the Succeeding Officer and such Officer shall proceed further with the inquiry from the stage left by his/her predecessor.

It is impressed upon all the Judicial Officers to expedite such inquiries as well as reconstruction of file/documents and send report to this office at the earliest.

Talwant Singh
(TALWANT SINGH)
DISTRICT & SESSIONS JUDGE (HQs)
DELHI

28889-29489
No. _____/Compt./Vig./2019

Dated, Delhi the 08 MAY 2019

Copy forwarded for information and necessary action to:

1. All the District & Sessions Judges, North-West, South, South-West, North, South-East, East, New Delhi, Shahdara, North-East, West, Delhi/New Delhi Districts.
2. The District & Sessions Judge-cum-Special Judge, (PC Act)(CBI), Rouse Avenue Court Complex, New Delhi.
3. All the Judicial Officers, North-West, South, South-West, North, South-East, East, New Delhi, Shahdara, North-East, West, Rouse Avenue, Delhi/New Delhi Districts.
4. The Principal Judge (HQs), Dwarka Courts Complex, Dwarka, New Delhi
5. The CMM/ACMM, North-West, South, South-West, North, South-East, East, New Delhi, Shahdara, North-East, West, Rouse Avenue, Delhi/New Delhi Districts.
6. The Juvenile Justice Board I, II & III, Baggers Court, Kingsway Camp, Delhi, New Delhi.
7. The Personal Office of the District & Sessions Judge(HQs), Delhi.
8. The Website Committee, Hindi & English, Tis Hazari Court, Delhi.
9. LAYERS Section, for uploading on LAYERS.

Talwant Singh
DISTRICT & SESSIONS JUDGE (HQs)
DELHI